NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH. CHANDIGARH

CP NO. 112/2016 RT CA (CAA) No. 140/Chd/Pb/2017

in the matter of scheme of arrangement between:

Kamesh Bhargava Hospital and Research Centre Pvt. Ltd..
.....Transferor/Petitioner-company.

And

Shalby Limited.

.....Transferee Company

Present: - Mr. Atul V. Sood, Advocate for the petitioner-company.

Dr. Raj Singh, Registrar of Companies, Punjab & Chandigah

and Himachal Pradesh.

Office has reported that the Official Liquidator and the Regional Director have filed their reports. The copies of the same be supplied to the learned counsel for the petitioner. The matter be listed for arguments now on 13.07.2017

(Justice R.P. Nagrath) Member (Judicial)

June 27, 2017